

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 129**  
**(IB)-1248(PB)/2018**

**IN THE MATTER OF:**

Shinoj Koshy ... Applicant/Petitioner  
Vs  
M/s. Granite Gate Properties Pvt Ltd ... Respondent

**Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 28.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Anant Pavgi, Advocate for Applicant  
Mr. Ashutosh Gupta, Mr. Gaurav Rana in IA 4549 of 2020.  
Mr. Shailendra Singh, Ms. Muskaan Garg, Advs in I.A. 2601/21  
Mr. Kumar Sudeep, Advocate in IA no. 776/2021  
Ms. Garima Singh, Adv. for the Applicant in Ivn P. 11/2020  
Mr. Saurabh Balwani, Adv for RA (SMV Agencies)  
Mr. Piyush Singh, Ms. Aditi Sinha, Adv  
in IA 2479/2020 and IA 2467/2021.  
Mr. Somya Jaitly, Advocate in I.A 1245/2020  
For Respondent : Ms. Pulkita Chadha, Advocate for R1  
Mr. Rakesh Kumar, Preeti Kashyap, Advocates  
Mr. Vaibhav Gaggar, Akash Chatterjee, Advs. R2 CA 764/20  
For the RP : Mr. Suman Batra, Mr. Sahil Sethi, Mr. Sanyam Saxena, Advs.  
For Noida Auth. : Mr P. Nagesh, Sr. Adv. along with Rachit Mittal, Adv.

**ORDER**

List the matter for physical hearing on 09.08.2021 at the top of the list.

- sd -  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

- sd -  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**